THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. Sir.

(b) Does not arise.

Agencies for distribution of fertilizers

- 2239. SHRI ROBIN KAKATI: Will the of CHEMICALS Minister AND FERTILIZERS be pleased to state:
- (a) the names of the distribution agencies for fertilizers of Namrup Chandarpur fertilizer factories respectively;
- (b) the amount of commission given to distribution agencies per ton by each of these factories; and
- (c) the names of the distribution agencies for fertilizers of the Fertilizer Corporation of India for the State of Assam and commission paid to them per ton?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) and (b) The Hindustan Fertilizer Corporation Ltd. (HFC) has 3 operating fertilizer plants, viz. Namrup, Durgapur and Barauni. The Corporation does not appoint fertilizer dealers plantwise, instead dealers are appointed for all its operating units in the States of Assam and other North Eastern States, West Bengal Bihar, Orissa, Madhya Pradesh and TJttar Pradesh. The total number of private dealers appointed by the HFC in all these States are

The Namrup fertilizer plant pro duces two kinds of fertilizers, viz urea and ammonium sulphate. The distribution margin allowed to the private dealers for urea is Rs. 130 per tonne and Rs. 75 per tonne for ammonium 'sulphate.

Similar information in respect of the Chemical Unit of M/s. Associated

Industries (Assam) Ltd., Chandarpur will be laid on the table of the House.

to Questions

(c) The Fertilizer Corporation of India does not market its fertilizers in the State of Assam and, therefore, it has not appointed any dealer in that State.

Safety controls for LPG

- 2240. SHRI RAM PUJAN PATEL: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that Direc tor-General of the British Safety Council, Mr. James Tya has expressed his opinion that the liquified petro leum gas is going to be the biggest killer in India if safety controls are not introduced immediately;
- (b) if so, what steps Government have taken in this regard so far;
- (c) whether Government have taken any advice in this respect from the British Safety Council; if go, what are the details thereof; and
 - (d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Government is not aware of the statement made by Mr. James Tya, Director is in General British Safety Council that L.P.G. is going to be the biggest killer in India if safety controls are not introduced immediately.

- (b) Oil Companies have taken several steps for educating customers for safe use of LPG domestic equipments. They include issuance of booklets, Do's and Dont's handout, newspaper and magazine advertise-mente, wall posters, hoardings, Radio and T.V. advertisement and house to house survey, training of delivery-men, organising safety clinics for consumer groups, etc.
- (c) and (d) In view of (a) above, do not arise.